

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 379 OF 2017

Dated : 29th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

TANGEDCO

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. G. Umapathy
Mr. S. Vallinayagam
Mr. K.S. Indrakumari
Mr. R. Jayaprakash

Counsel for the Respondent(s) : Mr. M.G. Ramachandran, Sr. Adv
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan for R-2

Mr. J. Dhanasekaran for NLCIL

ORDER

List the matter for further hearing on **26.09.2019 at 2.30 p.m.**

(Ravindra Kumar Verma)
Technical Member
mk/pk

(Justice Manjula Chellur)
Chairperson